undertaken. The capital outlay involved in these two projects is Rs. 84.79 crore approximately

(c) Does not arise in view of replies to (a) & (b) above.

Construction of Second Bridge over Hooghly

459. SHRI SANAT KUMAR MANDAL. Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the construction of the second bridge over the Hooghly at Calcutta has been considerably delayed,

(b) if so, the reasons therefor;

(c) its impact on the cost over-runs; and

(d) the latest target set down for its completion?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTI ER): (a) and (b) Yes, Sir. Second Hooghly Bridge, under construction at Calcutta, Falls on a State Road and is, therefore, essentially the responsibility of the Government of West Bengal. The bridge, originally scheduled to be completed by 1995, has been delayed, inter-alia, due to accidental collapse of the Howrah Pylon Frac- tion Crane and slow progress on fabrication and erection of elements of superstructure.

(c) The bridge is now estimated to cost Rs. 415.00 crores (approximately) as against Rs. 250.00 crores estimated earlier,

(d) The latest target date for its completion as intimated by the State Government is December, 1991.

Sanitation Problem in Kanpur Cantonment Area

460. SHRI V. SREENIVASA PRASAD: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have received any representation from residents of Kanpur cantonment area against the failure of the Kanpur Cantonment Board to provide proper sanitation and healthy living conditions there;

(b) if so, the facts in this regard; and

(c) the steps being taken to identify and solve the problems?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) Shri A. K. Dey, tenant of A/5, Napier Road, Shanti Nagar, Kanpur-4 represented to the Executive Officer, Cantonment Board, Kanpur, vide his registered letter dated 20-12-90, proposing conversion of four Service Privies into water borne sanitary systems at the aforesaid premises, under his occupation, and indicated his willingness to bear the cost after conversion of the same by the Cantonment Board. His request was duly considered and he was advised that as the Service Privies are to be located at a private premises, their conversion should be done by the owner/occupant, at his own cost, and cannot be undertaken by the Cantonment Board. It was also clarified to Shri Dey that the Cantonment Board, Kanpur, would approve any proposal for the conversion of dry

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latrines into water borne sanitation systems by the residents at their own cost, and have been approving such proposals. He was advised, in Feb 1991, to submit a separate application, in the prescribed form, alongwith the plans for approval.

[Translation]

Incidents of Fire and Theft in Army Headquarters

461. SHRI HARI KEWAL PRASAD: Will the Minister of DEFENCE be pleased to state:

(a) whether there have been incidents of fire and theft in the Army Headquarters;
(b) if so, the date on which these incidents occurred during the last three years and the items damaged;
(c) whether any responsibility has been fixed for these incidents; and
(d) if so, the details in this regard and action taken against the guilty officers?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) During the last three years (ending 30th June, 1991) there was no incident of fire in the various offices of the Army Headquarters except five incidents of electrical short-circuiting resulting in damage of electrical wiring, switch board etc. During the same period, there was one incident of theft which took place sometime between 22nd July, 1988 after office hours and 0900 hour on 26th July, 1988 (the intervening days were holidays) in which 75 case files were stolen.

(c) and (d) A Court of Inquiry was ordered in regard to the theft incident and on the basis of its recommendations suitable departmental/administrative action has been taken against the Service personnel and the civilian employees found guilty.

[English]

National Highway No. 31 in Bihar

462. SHRI SYED SHAHABUDDIN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the length of the National Highway No. 31 which falls in Bihar;
(b) the amount allocated for its repair, maintenance and widening during the last three years, year-wise;
(c) the amount actually released to the State, year-wise and spent by the State, year-wise;
(d) the estimated allocation for 1991-92 with brief particulars of the works to be undertaken;
(e) whether the proposed railway flyover at Kishanganj, Bihar is likely to be taken up during 1991-92; and
(f) if not, the reasons for the delay in implementing this approved project?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The total length of National Highway No. 31 which falls in Bihar is 451 kms.

(b) and (c) The amount allocated and spent for all National Highways in Bihar and amount released and spent by the State Govt. for repairs, maintenance and improvements of Natio-